

them to the research units under the Central Council for Research in Indian Medicine & Homoeopathy, if and when required.

Indo-Bangladesh Joint Coordination Board

4099. SHRI P. RAJAGOPAL NAIDU: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Indo-Bangladesh joint Coordination Board has been set up :

(b) when it was set up;

(c) its functions; and

(d) the work done by the Board ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU) : (a) No, Sir.

(b) to (d) : Does not arise.

Production of Bharat Aluminium Pvt. Ltd., Khurkhari

4100. SHRISHYAM LAL DHURVE: Will the Minister of STEEL AND MINES be pleased to state :

(a) the 'production of the Bharat Aluminium Private Limited, Khurkhari Dadar Miner BALCO Bauxite mine during the last three years, year-wise and the target scheduled in their regard during the period; and

(b) the target of production scheduled for the coming year ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARLA MUNDA) : (a) The actual production and the target fixed for each of the last three years for raising bauxite from Paktidadar Mines (with Mines Office at Kurkhari Dadar) in Amarkantak by the Bharat Aluminium Company are indicated below:

Year	Production (tonnes)	Target (tonnes)
1974-75	164,000	200,000
1975-76	168,000	173,000
1976-77	150,000	310,000

(b) The target for bauxite raising during 1977-78 from the Raktidar and Hazari-dadar group of mines at Amarkantak was fixed at 315,000 tonnes. The target for the year 1978-79 is still to be finalised.

अभ्रक उद्योग के विकास का दर्ज किया जाना

4101. श्री रीतलास प्रसाद वर्मा : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अभ्रक उद्योग को केन्द्रीय सरकार के उद्योगों की अथवा राज्य सरकार के उद्योगों की सूची में दर्ज किया गया है ;

(ख) यदि नहीं, तो क्या अभ्रक उद्योग को, जो उत्तर छोटा नागपुर डिबीजन (बिहार) का सब से बड़ा उद्योग है जो वहां के लाखों लोगों के लिए जीवन-निर्वाह का स्रोत है, उसके आगे विकास के लिए विकास योजना में सम्मिलित किया जायेगा ; और

(ग) अभ्रक उद्योग के और विकास के लिए सरकार द्वारा बनाई गई योजना का ब्योरा क्या है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री करिया मुण्डा) : (क) जहां तक अभ्रक के खनन का सम्बन्ध है, उस के लिए खनन पट्टे मंजूर करने का अधिकार खान और खनिज (विनियमन और विकास) अधिनियम के अनुसार राज्य सरकार को है। जहां तक अभ्रक के औद्योगिक उत्पादन का सवाल है, यह औद्योगिक (विकास और नियमन) अधिनियम की प्रथम अनुसूची में नहीं है और इसलिए विदेशी मुद्रा नियमन अधिनियम तथा एम० आर० टी० पी० एक्ट से शासित कम्पनियों को छोड़ कर, बिना पट्टे के उसके विकास की छूट है।